end of 1970-71.

various cost elements such as township facilities, import duty, aertain statutory payments like contributory provident fund, devaluation of Indian rupee in 1966 etc. Further-more, the product-mix and scope of manufacture of the project underwent substantial changes involving additional expenditure. If provision for all these variations as also adjustment for depreciation and interest charges at actual rates had been made at the time of setting up of the project, the consultants' forecast of losses would have worked out to a much higher figure than the losses actually accumulated by the unit till the

(c) The following steps are being taken to improve the working of the project and reduce the losses:

(1) Strict disciplinary measures to improve shop discipline and to ensure proper supervision at all times.

(2), To reduce absenteeism, proposals for encashment of leave are under consideration.

(3) Material Management and Production Control Divisions are being strengthened to ensure that danger signals in respect of materials and components are thrown up sufficiently in advance to enable alternative action to be taken where possible.

(4) Rigid control is being, introduced to reduce idle time to the maximum possible extent.

(SO Detailed studies have been carried out in the Fabrication shop with a view to identifying measures for improvement in the cycle time of jobs.

LAW AND ORDER IN WEST BENGAL

867. SHRI ARJUN ARORA: SHRI RAJENDRA PRATAP SINHA: SHRI KRISHAN KANT-DR. SALIG RAM:

Will the Minister of HOME AFFAIRS/ To the pleased to state the present situation regarding law and order in West Bengal as compared to that of last year and the first six months of-the current year?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS/ THE HART OF HOME AFFAIRS/ THE HART OF HOME (SHRI F. H. MOH-SIN): There has been a general improvement in law and order situation of the State since September 1971. Government continue to maintain utmost vigilance and all possible steps are being taken to maintain the progress in restoring normal conditions in the State.

#### ESCAPE OF PAK UNDER-TRIALS FROM Amritsar Central Jail

868. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of HOME AFFAIRS/項表 神詞 be

pleased to state:

(a) the circumstances in which seven Pakistani under-trials escaped from the Amritsar Central Jail recently; and

(b) the number of Pak under-trials who have since been re-arrested?

THE DEPUTY MINISTER IN MINISTRY OF HOME AFFAIRS/ IN THE गुह मंत्रालय में उपमंत्री (SHRI F. H. MOH-SIN): (a) According to the information furnished by the Government of Punjab, 7 Pakistani under-trial pri-snores escaped from the Amritsar Central Jail on the night between 26th and 27th August, 1971. With the help of a grinding stone and a small saw which they had smuggled in a few days earlier with the help of those who came to interview them, they unfastened their fetters, and cut some of the bars of their cells and escaped under cover of rain and darkness, by scaling the walls with the help of their 'chaddars' improvised into a rope. There had been negligence on the part of some of the jail officials.

(b) Four of the seven under-trial prisoners in question, have since been re-arrested.

क्या गृह मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि तमिलताडु के मुख्य मंत्री ने 16 जुलाई, 1971 को राज्य विधान सभा में कहा था कि यदि केन्द्रीय सरकार नक्सलवादियों की गतिविधियों को कुचलने के लिये कोई पग उठाती है तो उनकी सरकार उसका स्वागत करेगी ; और

(ख) यदि हां, तो इस संबंध में भारत सरकार
की क्या प्रतिक्रिया है ?

# t [STATEMENT BY THE CM., TAMIL NADU AGAINST NAXALITES

869. DR. BHAI MAHAVIR: SHRI N. K. SHEJWALKAR: SHRI J. P. YADAV: SHRI SUNDAR SINGH BHANDARI: SHRI JAGDISH PRASAD MATHUR: SHRILALKADVANI:

Will the Minister of HOME AFFAIRS/be pleased to

### ग्रह मंत्री

state:

(a) whether it is a fact that the Chief Minister of Tamil Nadu told the State Assembly on the 16th July, 1971 that his Government would welcome any step that would be taken by the Central Government to curb the activities of the Naxalites; and

(b) if so, what is the reaction of the Government of India in this regard?]

गृह मंत्रालय में उपमंत्री (श्री फखरुदीत मोहसिन) : (क) ग्रौर (ख) पाज्य सरकार से तथ्य मालम किये जा रहे है ।

f[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS/ **12 HAIGHT I STRI** '\* (SHRI F. H. MOHSIN): (a) and (b) Facts are being ascertained from the State Government.]

t [ ] English translation.

## to Questions

### INCOME FROM STATE LOTTERIES

870. SHRI MAHITOSH PURAKA-YASTHA'

KUMARI ' SHANTA VA-SISHT: SHRI CHITTA BASU:

Will the Minister of HOME

AFFAIRS/ **up t a** be pleased to state:

(a) the net income earned by various States so far from lotteries;

(b) the amount lying un-claimed against winning tickets (Statewise), and

(c) the amounts utilised for developmental programmes (Statewise) out of the funds thus raised and the details of those programmes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME

AFFAIRS/ गृह मंत्रालय में राज्य मंत्री(SHRI

RAM NIWAS MIRDHA): (a) to (c) A statement giving the required information upto 31-10-1971 furnished by the Governments of Assam, Bihar, Haryana, Himachal Pradesh, Maharashtra, Madhya Pradesh, Mysore, Orissa, Punjab, Tamil Nadu, West Bengal and Goa, is attached. [See Appendix LXXVIII, Annexure No. 4.]. Information from the Governments of Jammu and Kashmir, Kerala, Rajasthan and Uttar Pradesh, who are also conducting State Lotteries is being collected and will be laid on the Table of the House on receipt.

### CLASHES OF REGHARS WITH CASTE HINDUS IN RAJASTHAN

871. SHRI SITARAM KESRI: Will the Minister of HOME AFFAIRS/

गृह मंत्री be pleased to state:

(a) whether it is a fact that the Reghars of Palawala, Rampura, Pale-rha and Bhakri villages in Jaipur District of Rajasthan have fled their villages following a series of clashes with caste Hindus in the last three months: and

(b) if so, the steps taken to ensure the safety of life and property of these backward people?